

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

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BENCH-II

C.P. No. 48/1996
I.A. No. 59/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company		Chotoo Sud -Vs- Bhagwan Finance Corporation Pvt. Ltd.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|-----|--|----------------------------------|---|
| 1. | Shamuk Mitra | Advs. for | |
| 2. | Arita Basu | Saeyay Thakur | 
7/9/18. |
| 3. | Mr. A. K. Mune | for the
company
petitioner | 
7-7-18 |
| 4. | Ms. S. K. Mune | | |
| (5) | C. Sud | |  |
| 16. | PRABHOOT SINGH ADVOCATE for Sharoo Sud | | 
7/9/18 |

ORDER

Ld. Counsels for the Petitioner as well as respondents appear. Both parties sought time to argue the matter at a later date. Therefore, the matter to come up for further hearing on 28.09.2018.

List it for further consideration on 28th September, 2018.



(M. B. Gosavi)
Member(J)